

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 104, 105 & 106 of 2012

Dated: 29th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tata Power Company Limited **....Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan with
Ms. Richa Bharadwaja for R-1

ORDER

Heard Mr. Buddy A. Ranganadhan, Learned Counsel for the
Respondent no. 1.

Post the matter for further hearing on **30.05.2013 at 12.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt